

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2819  
ANSWERED ON:13.03.2015  
ACQUISITION OF MISSILES FROM ISRAEL  
Joshi Shri Pralhad Venkatesh

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has approved acquisition of Barak-I Israeli missile;
- (b) if so, the details thereof and the financial allocation made for the purpose;
- (c) whether the armament firm Israeli Aero Space Industries and Rafael are blacklisted from doing business with the Government of India; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) & (b): Yes, Madam. The contract for procurement of Barak-1 Missiles for Indian Navy was signed in October 2014 with M/s Rafael Advanced Defence Systems Ltd., Israel at a cost of Rs.875.49 Crores.

(c) & (d): The Ministry has not issued any instructions blacklisting M/s IAI and M/s Rafael from doing business with Government of India. However, vigilance instructions on procurement proposals involving M/s IAI and M/s Rafael were issued in 2011.